

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1785
(TO BE ANSWERED ON THE 17th March 2025)**

KRISHI UDAN SCHEME IN KARNATAKA

1785. SHRI G.C.CHANDRASHEKHAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of airports in the State of Karnataka included under the Krishi UDAN scheme;
- (b) the facilities and incentives provided for the movement of agricultural produce via air transport;
- (c) whether it is a fact that some regions in the State of Karnataka are not covered under this scheme for transporting perishable fruits, vegetables, and other agri-products, and if so, the reasons therefor; and
- (d) the steps being taken to include additional airports from the State under the Krishi UDAN scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) At present, Belagavi airport in the State of Karnataka is included under Krishi Udan Scheme.

(b) to (d) For facilitating and incentivising movement of agri-produce by air transportation, waiver of Landing charges, Parking charges are provided for Indian freighters and P2C (Passenger-to-Cargo) Aircraft by Airports Authority of India (AAI) and Ministry of Defence at their selected Krishi Udan airports. In addition, Route Navigation Facility Charges (RNFC) and Terminal Navigational Landing Charges (TNLC) are waived off at the selected AAI airports. The Krishi Udan Scheme covers all perishable commodities, including horticultural produce, fishery, livestock, and processed products. At present, cold storage facilities are available at 35 airports across India.

The Krishi Udan Scheme covers 58 airports in the country, primarily focusing on 25 airports in North Eastern, Hilly and Tribal region besides 33 airports in other regions/areas. Further, Krishi Udan is an ongoing Scheme and is reviewed from

time to time in consultation with stakeholders.
